

DIVISION BENCH
COURT - I

O-213

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/63(KB)2024
COMP.APPL/18(KB)2024,
COMP.APPL/17(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH JUNE 2024

IN THE MATTER OF	USHA BELTRON LIMITED. VS MIG WELDCONS PVT LTD
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearance via video conference/physically

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. Post this matter on **08.08.2024**.

Satyajit Roy
(Court Officer)